

Government of India
Ministry of Social Justice & Empowerment
Department of Empowerment of Persons with Disabilities
Lok Sabha

UNSTARRED QUESTION No. 2631

TO BE ANSWERED ON 19.12.2023

THALASSEMIA AND CHRONIC DISEASES AS DISABILITY

**2631. SHRI RITESH PANDEY:
DR. SHASHI THAROOR**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the persons with Thalassaemia and other chronic disability under the Rights of Persons with Disabilities Act (RPwD) are not allowed the 4% employment reservation and if so, the reasons therefor ;
- (b) the details of the parameters and resources relied upon to determine disabilities fit for reservation in employment under RPwD Act 2016; and
- (c) the number of people living with different kinds of chronic disability in the country, State/UT wise.

ANSWER

Minister of State for Social Justice & Empowerment

(SUSHRI PRATIMA BHOUMIK)

(a) As per Section 34 of the Rights of Persons with Disabilities (RPwD) Act, 2016, persons with blood disorders including Thalassaemia are not eligible for the benefit of reservation in jobs in Government Establishments. The said Act *inter-alia* provides reservation of not less than 4 per cent in vacancies in Government establishments to the following categories of persons with benchmark disabilities:-

(a)	blindness and low vision	1%
(b)	deaf and hard of hearing	1%
(c)	locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy;	1%
(d)	autism, intellectual disability, specific learning disability and mental illness;	1%
(e)	multiple disabilities from amongst persons under clauses (a) to (d) including deaf-blindness.	

(b) Extensive consultation with concerned central Ministries/Departments, all States/UTs and other stakeholders including civil societies was undertaken before the Rights of Persons with Disabilities Act, 2016 was passed by the Parliament.

(c) Chronic disability has not been defined under the Rights of Persons with Disabilities Act, 2016. However, the Government relies on the Census, 2011 for disability related data. State/UT wise number of persons with Disabilities is at **Annexure**.

Annexure referred to in reply of part(c) of the Lok Sabha Unstarred Question No.2631 for answer on 19.12.2023 regarding Thalassemia And Chronic Diseases As Disability

Annexure

State-wise Disability-wise Population as per Census, 2011										
S.N.	State/UT Name	Total No. of PwDs	In seeing	In Hearing	In Speech	In Movement	Mental Retardation	Mental Illness	Any Other	Multiple Disability
1	Jammu & Kashmir	361153	66448	74096	18681	58137	16724	15669	66957	44441
2	Himachal Pradesh	155316	26076	26700	8278	32550	8986	5166	29024	18536
3	Punjab	654063	82199	146696	24549	130044	45070	21925	165607	37973
4	Chandigarh	14796	1774	2475	961	3815	1090	756	2583	1342
5	Uttarakhand	185272	29107	37681	12348	36996	11450	6443	30723	20524
6	Haryana	546374	82702	115527	21787	116026	30070	16191	116821	47250
7	Nct Of Delhi	234882	30124	34499	15094	67383	16338	10046	37013	24385
8	Rajasthan	1563694	314618	218873	69484	427364	81389	41047	199696	211223
9	Uttar Pradesh	4157514	763988	1027835	266586	677713	181342	76603	946436	217011
10	Bihar	2331009	549080	572163	170845	369577	89251	37521	431728	110844
11	Sikkim	18187	2772	5343	1577	2067	516	513	2459	2940
12	Arunachal Pradesh	26734	5652	8127	1538	3235	1264	631	3878	2409
13	Nagaland	29631	4150	8940	2294	3828	1250	995	4838	3336
14	Manipur	58547	19194	12891	2661	5315	4846	1459	8628	3553
15	Mizoram	15160	2035	3354	1163	1976	1585	1050	1914	2083
16	Tripura	64346	10828	11695	4567	11707	4307	2909	11825	6508
17	Meghalaya	44317	6980	12353	2707	5312	2332	2340	8717	3576
18	Assam	480065	80553	101577	39750	76007	26374	18819	87461	49524
19	West Bengal	2017406	424473	315192	147336	322945	136523	71515	402921	196501
20	Jharkhand	769980	180721	165861	46684	147892	37458	20157	112372	58835
21	Odisha	1244402	263799	237858	68517	259899	72399	42837	172881	126212
22	Chhattisgarh	624937	111169	92315	28262	190328	33171	20832	76903	71957
23	Madhya Pradesh	1551931	270751	267361	69324	404738	77803	39513	295035	127406
24	Gujarat	1092302	214150	190675	60332	245879	66393	42037	197725	75111
25	Daman & Diu	2196	382	309	149	620	176	89	264	207
26	Dadra & Nagar Haveli	3294	429	715	201	682	180	115	483	489
27	Maharashtra	2963392	574052	473271	473610	548418	160209	58753	510736	164343
28	Andhra Pradesh (Undivided)	2266607	398144	334292	219543	538934	132380	43169	409775	190370
29	Karnataka	1324205	264170	235691	90741	271982	93974	20913	246721	100013
30	Goa	33012	4964	5347	5272	5578	1817	1675	5784	2575
31	Lakshadweep	1615	337	224	73	361	112	96	183	229
32	Kerala	761843	115513	105366	41346	171630	65709	66915	96131	99233
33	Tamil Nadu	1179963	127405	220241	80077	287241	100847	32964	238392	92796
34	Puducherry	30189	3608	6152	1824	9054	2335	853	4137	2226
35	A & N Island	6660	1084	1219	531	1593	294	364	838	737
	Total	2,68,14,994	50,33,431	50,72,914	19,98,692	54,36,826	15,05,964	7,22,880	49,27,589	21,16,698
